## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.7/ BB/ 2017 SI. No. 45/ 2017	-	Hearing	Rule-6 of IB	Ultratech Cement Ltd., Vs Vishwas Concrete Pvt. Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
S. J. Sangh Wi	Petitioner	Hav
9449556355		
P. K. Sym	Repondent	AND THE REAL PROPERTY.

## <u>ORDER</u>

Counsel for petitioner is present. Counsel for respondent is also present. He has filed objections. Copy of objections served on the other side for hearing. List it on 5/10/2017.

MEMBER(J)

MEMBER(T)